

1 WP-11337-2019
**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

**BEFORE
HON'BLE SHRI JUSTICE VISHAL MISHRA
ON THE 5th OF JULY, 2024**

WRIT PETITION No. 11337 of 2019

*(DURJAN SINGH
Vs
THE STATE OF MADHYA PRADESH AND OTHERS)*

Appearance:

(NONE FOR THE PETITIONER)

*(SHRI JUBIN PRASAD - GOVERNMENT ADVOCATE FOR
RESPONDENT/STATE)*

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ORDER

The petition is of the year 2019.

On the last date of hearing i.e. 15.09.2023, no one appeared for the petitioner.

On 07.08.2019, the matter was adjourned on the request of learned counsel for the petitioner. On 31.07.2019, none appeared. Till date notices have not been issued in the matter.

Today when the matter is taken up, no one appeared on behalf of the petitioner. It appears that the petitioner is not interested to prosecute the matter. Hence, this Court is left with no other option except to dismiss the petition for want of prosecution. The petition is dismissed for want of prosecution.

**(VISHAL MISHRA)
JUDGE**